

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :31-03-2026

Date : 31.03.2026

No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
/2026	31.03.2026	BLAPL-1468/2026	AK MOHANTY	C.O.		Order Dtd. 2026-03-25	BAIL-
/2026	31.03.2026	BLAPL-1488/2026	AK MOHANTY	C.O.		Order Dtd. 2026-03-25	
/2026	31.03.2026	WP (C) - 32030/2025	B. K. PATI	C.O.		Order Dtd. 2026-03-13	
/2026	31.03.2026	CONTC-1474/2026	DILLIP SAMAL	C.O.		Order Dtd. 2026-03-26	
/2026	31.03.2026	WP (C) - 3887/2025	SK MEHERULLA	C.O.		Order Dtd. 2026-03-25	WRIT BRANCH
/2026	31.03.2026	WP (C) - 3461/2026	L.K.NAYAK	C.O.		Order Dtd. 2026-03-26	
/2026	31.03.2026	WP (C) - 4936/2026	S.P.SAHOO	C.O.		Order Dtd. 2026-03-19	WRIT BRANCH
/2026	31.03.2026	WP (C) - 6887/2026	L.K.NAYAK	C.O.		Order Dtd. 2026-03-26	WRIT BRANCH (DIVISIONAL BENCH)
/2026	31.03.2026	WP (C) - 10706/2025	K.N.SAHOO	C.O.		Order Dtd. 2026-03-23	WRIT BRANCH (DIVISIONAL BENCH)
/2026	31.03.2026	WP (C) - 11854/2025	T.K.NAYAK	C.O.		Order Dtd. 2026-03-23	WRIT BRANCH
/2026	31.03.2026	WP (C) - 15604/2025	S.K.SAHU	C.O.		Order Dtd. 2026-03-23	
/2026	31.03.2026	WP (C) - 17653/2025	T.K.NAYAK	C.O.		Order Dtd. 2026-03-23	WRIT BRANCH
/2026	31.03.2026	WP (C) - 17653/2025	S.K.SAHU	C.O.		Order Dtd. 2026-03-23	WRIT BRANCH
/2026	31.03.2026	WP (C) - 25821/2025	S.K.SAHU	C.O.		Order Dtd. 2026-03-26	WRIT BRANCH (DIVISIONAL BENCH)
/2026	31.03.2026	WA-438/2026	R.K.MOHAPATRA	C.O.	CHIEF JUSTICE'S	Order Dtd. 2026-04-13	

					COURT		
/2026	31.03.2026	WP (C) - 6422/2026	A.K.RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-30	WRIT BRANCH
/2026	31.03.2026	WP (C) - 364/2026	SARAT DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-26	WRIT BRANCH
/2026	31.03.2026	ABLAPL-1718/2026	S BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-24	BAIL-
/2026	31.03.2026	RSA-464/2025	G.N.BARIK	C.O.	COURT NO. 21	Order Dtd. 9999-12-31	SECOND APPEAL
/2026	31.03.2026	RSA-441/2025	L.K.NAYAK	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL
/2026	31.03.2026	CMP-1159/2023	S.MAHARANA	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	WRIT BRANCH
/2026	31.03.2026	RSA-8/2022	S.MAHARANA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	SECOND APPEAL
/2026	31.03.2026	RSA-65/2022	S.MAHARANA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	SECOND APPEAL
/2026	31.03.2026	RSA-71/2022	S.MAHARANA	C.O.	COURT NO. 23		SECOND APPEAL
/2026	31.03.2026	TRP (C) - 5/2026	BISWAJIT	C.O.	COURT NO. 23	Order Dtd. 2026-03-25	
/2026	31.03.2026	TRP (C) - 5/2026	A. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-03-25	
/2026	31.03.2026	WP (C) - 25035/2022	P. C. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-03-25	WRIT BRANCH
/2026	31.03.2026	WP (C) - 25035/2022	D. TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-03-25	WRIT BRANCH
/2026	31.03.2026	CMP-1720/2025	S.MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-03-25	
/2026	31.03.2026	WP (C) - 5142/2026	S. MALLIK	C.O.	COURT NO. 25	Order Dtd. 2026-04-16	WRIT BRANCH
/2026	31.03.2026	CMP-971/2025	S.MOHARANA	C.O.	COURT NO. 25	Order Dtd. 2026-03-25	
/2026	31.03.2026	CMP-2043/2025	L.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
/2026	31.03.2026	CMP-487/2026	H.K.MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2026-03-20	
/2026	31.03.2026	CRLMC-949/2026	J.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-03-26	CRIMINAL MISC
/2026	31.03.2026	CMP-536/2026	T.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	

/2026	31.03.2026	FAO-123/2026	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-25	
/2026	31.03.2026	FAO-124/2026	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-25	
/2026	31.03.2026	FAO-125/2026	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-25	
/2026	31.03.2026	FAO-128/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-25	
/2026	31.03.2026	FAO-122/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-25	
/2026	31.03.2026	CMP-535/2026	P.K.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-25	
/2026	31.03.2026	CMP-474/2026	A.PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	31.03.2026	CMP-509/2026	K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-25	
/2026	31.03.2026	CMP-526/2026	A.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	31.03.2026	CMP-420/2026	R.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	31.03.2026	CMAPL-136/2025	K.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	M.J.C
/2026	31.03.2026	CRLREV-118/2026	A.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-24	
/2026	31.03.2026	CRLREV-631/2024	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-23	
/2026	31.03.2026	WP (C) - 11368/2025	G. C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	WRIT BRANCH
/2026	31.03.2026	WP (C) - 6687/2026	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	WRIT BRANCH (DIVISIONAL BENCH)
/2026	31.03.2026	WP (C) - 6692/2026	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC-1033/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC-1033/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC-1065/2026	S. HUSAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC-1030/2026	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC-1067/2026	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) -	M. R. ROUTRAY	C.O.	COURT NO.	Order Dtd. 2026-03-30	WRIT

		7763/2026			2 OLD		BRANC (DIVI. BENCH
/2026	31.03.2026	WP (C) - 7766/2026	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) - 7770/2026	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	WRIT BRANC
/2026	31.03.2026	WP (C) - 7806/2026	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC- 1087/2026	L. D. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	CONTE
/2026	31.03.2026	WP (C) - 41382/2023	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-25	WRIT BRANC
/2026	31.03.2026	CONTC- 1088/2026	B. K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) - 6199/2026	K. C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	WRIT BRANC
/2026	31.03.2026	CONTC- 980/2026	H. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC- 981/2026	H. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC- 982/2026	H. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC- 983/2026	H. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	CONTE
/2026	31.03.2026	CONTC- 986/2026	H. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) - 29632/2025	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANC (DIVI. BENCH
/2026	31.03.2026	WP (C) - 9450/2026	G. C. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-04-21	WRIT BRANC
/2026	31.03.2026	CONTC- 1089/2026	B. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) - 9262/2026	S. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANC
/2026	31.03.2026	WP (C) - 37045/2025	J. DASH	C.O.	COURT NO. 1	Order Dtd. 2026-03-25	WRIT BRANC
/2026	31.03.2026	WP (C) - 23393/2025	J. DASH	C.O.	COURT NO. 1	Order Dtd. 2026-03-25	
/2026	31.03.2026	CONTC- 1042/2026	S. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	

/2026	31.03.2026	ABLAPL-1817/2026	BB ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-03-26	
/2026	31.03.2026	CONTC-1041/2026	S. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC-1040/2026	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC-946/2026	S. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC-947/2026	S. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC-105/2026	S. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	CONTE
/2026	31.03.2026	CONTC-1078/2026	A. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC-1079/2026	A. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC-1080/2026	A. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC-989/2026	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC-956/2026	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC-957/2026	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
/2026	31.03.2026	CONTC-959/2026	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) - 6690/2026	S. R. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANC (DIVI BENCH
/2026	31.03.2026	WP (C) - 7199/2026	B. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANC
/2026	31.03.2026	WP (C) - 8565/2026	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) - 8574/2026	P. .R. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANC
/2026	31.03.2026	WP (C) - 8669/2026	M. M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-04-10	
/2026	31.03.2026	WP (C) - 8814/2026	S. PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANC
/2026	31.03.2026	WP (C) - 9056/2026	J. P. KAR	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANC
/2026	31.03.2026	WP (C) - 9209/2026	P. K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	

/2026	31.03.2026	WP (C) - 9226/2026	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) - 9223/2026	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH
/2026	31.03.2026	WP (C) - 9200/2026	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH
/2026	31.03.2026	WP (C) - 22445/2016	G. N. SETHI	C.O.	COURT NO. 1	Order Dtd. 2026-03-24	WRIT BRANCH
/2026	31.03.2026	WP (C) - 22445/2016	M. K. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-03-24	WRIT BRANCH
/2026	31.03.2026	WP (C) - 22752/2019	T.BAG	C.O.	COURT NO. 22	Order Dtd. 2026-04-09	WRIT BRANCH
/2026	31.03.2026	CRLA- 295/2026	J. R. PUROHIT	C.O.	COURT NO. 8	Order Dtd. 2026-03-26	
/2026	31.03.2026	CRLMP- 326/2026	JADUNATH PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2026-03-30	
/2026	31.03.2026	ABLAPL- 3122/2026	S SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-26	
/2026	31.03.2026	WP (C) - 8688/2026	P. K. JENA	C.O.	COURT NO. 12	Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) - 8960/2026	P. K. JENA	C.O.	COURT NO. 12	Order Dtd. 2026-03-30	WRIT BRANCH
/2026	31.03.2026	WP (C) - 37045/2025	P. K. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2026-03-25	WRIT BRANCH
/2026	31.03.2026	WP (C) - 23393/2025	P.K. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2026-03-25	
/2026	31.03.2026	CMP- 318/2025	C.R.MISHRA	C.O.	COURT NO. 12	Order Dtd. 2026-03-11	
/2026	31.03.2026	CRLREV- 73/2025	P.BASTIA	C.O.	COURT NO. 12	Order Dtd. 2026-03-30	
/2026	31.03.2026	ABLAPL- 1781/2026	HK PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-25	BAIL-
/2026	31.03.2026	CRLREV- 78/2025	P.BASTIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-30	
/2026	31.03.2026	CRLMC- 3010/2025	L.D.SAHU	C.O.	COURT NO. 6	Order Dtd. 2026-03-19	
/2026	31.03.2026	CRLMC-	N.SAHOO	C.O.	COURT NO.	Order Dtd. 2026-04-07	CRIMI

		959/2026			6		MISC
/2026	31.03.2026	CRLMC-117/2026	J. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-03-30	
/2026	31.03.2026	CRLMP-379/2026	P.K.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2026-04-15	
/2026	31.03.2026	CRLMP-385/2026	M.R.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2026-03-30	
/2026	31.03.2026	CRLMP-375/2026	SANDIPANI NAYAK	C.O.	COURT NO. 8	Order Dtd. 2026-03-30	
/2026	31.03.2026	CRLREV-94/2026	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 9999-12-31	
/2026	31.03.2026	CRLREV-223/2026	L.D.SAHOO-A	C.O.	COURT NO. 17	Order Dtd. 2026-05-05	
/2026	31.03.2026	WP (C) - 9283/2026	K. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2026-03-26	WRIT BRANCH
/2026	31.03.2026	WP (C) - 6931/2026	S. C. MEKAP	C.O.	COURT NO. 17	Order Dtd. 2026-03-25	WRIT BRANCH
/2026	31.03.2026	WP (C) - 9007/2026	S.K. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-03-25	
/2026	31.03.2026	WP (C) - 9273/2026	C. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-03-26	WRIT BRANCH
/2026	31.03.2026	WP (C) - 9258/2026	S. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-04-23	WRIT BRANCH
/2026	31.03.2026	WP (C) - 3184/2025	N. PANDA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
/2026	31.03.2026	WP (C) - 8562/2026	K. R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-03-24	
/2026	31.03.2026	WP (C) - 8545/2026	G. N. SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-03-24	WRIT BRANCH (DIVISION BENCH)
/2026	31.03.2026	WP (C) - 27064/2025	R. C. MUDULI	C.O.	COURT NO. 23	Order Dtd. 2026-03-30	WRIT BRANCH
/2026	31.03.2026	WP (C) - 22703/2025	K.N.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	
/2026	31.03.2026	WP (C) - 12462/2025	K. C. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-24	
/2026	31.03.2026	WP (C) - 12462/2025	M. SAMATARAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-24	
/2026	31.03.2026	WP (C) - 9288/2026	K. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-26	WRIT BRANCH
/2026	31.03.2026	WP (C) - 9109/2026	L. K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-26	WRIT BRANCH (DIVISION BENCH)
/2026	31.03.2026	FAO-	D.BISWAL	C.O.	CHIEF	Order Dtd. 2026-03-25	

		115/2026			JUSTICE'S COURT		
/2026	31.03.2026	FAO-104/2026	D.BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-25	MISC. APPEAL SEC.
/2026	31.03.2026	WP (C) - 33973/2025	S K BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-26	
/2026	31.03.2026	WP (C) - 8590/2026	B K PARDHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) - 8807/2026	B B MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	
/2026	31.03.2026	WP (C) - 8471/2026	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-26	WRIT BRANCH
/2026	31.03.2026	WP (C) - 8225/2026	TAPAN KU NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH
/2026	31.03.2026	WP (C) - 9994/2026	G. BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-03-31	
/2026	31.03.2026	WP (C) - 5839/2026	TAPAN KU NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH
/2026	31.03.2026	WP (C) - 6969/2026	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH
/2026	31.03.2026	WP (C) - 8652/2026	B SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-30	WRIT BRANCH
/2026	31.03.2026	WP (C) - 1907/2023	N K ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-30	WRIT BRANCH
/2026	31.03.2026	CONTC-1098/2026	P K JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-30	
/2026	31.03.2026	FAO-116/2026	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-25	
/2026	31.03.2026	FAO-121/2026	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-25	
/2026	31.03.2026	WP (C) - 9351/2026	J. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-31	
/2026	31.03.2026	FAO-118/2026	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-25	
/2026	31.03.2026	WP (C) - 9494/2026	M. DAS	C.O.	COURT NO. 21	Order Dtd. 2026-03-31	WRIT BRANCH
/2026	31.03.2026	FAO-120/2026	P.K.JENA	C.O.	COURT NO. 21	Order Dtd. 2026-03-25	

/2026	31.03.2026	FAO-127/2026	P.K.JENA	C.O.	COURT NO. 21	Order Dtd. 2026-03-25	
/2026	31.03.2026	WP (C) - 9711/2026	P. K. NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-03-31	WRIT BRANCH
/2026	31.03.2026	FAO-311/2025	L.D.PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-03-25	MISC APPEAL SEC.
/2026	31.03.2026	MATA-71/2025	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-05-06	
/2026	31.03.2026	WP (C) - 8870/2026	L. D. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) - 9684/2026	T.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-31	
/2026	31.03.2026	WP (C) - 22209/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	WRIT BRANCH
/2026	31.03.2026	MACA-571/2020	J. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-26	MISC. APPEAL SEC.
/2026	31.03.2026	MACA-571/2020	P. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-26	MISC. APPEAL SEC.
/2026	31.03.2026	CRLREV-661/2023	B. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-23	CRIMINAL REVISION
/2026	31.03.2026	CRLREV-661/2023	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-23	CRIMINAL REVISION
/2026	31.03.2026	CRLREV-68/2024	D. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	CRIMINAL REVISION
/2026	31.03.2026	CRLREV-68/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-30	CRIMINAL REVISION
/2026	31.03.2026	WP (C) - 8058/2026	P. K. BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-03-26	
/2026	31.03.2026	CRLMC-944/2026	D. R. MISHRA	C.O.	COURT NO. 21	Order Dtd. 2026-03-30	CRIMINAL MISC
/2026	31.03.2026	WP (C) - 4790/2026	G. BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-03-30	WRIT BRANCH
/2026	31.03.2026	CRLREV-73/2025	G.S.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) - 9800/2026	D. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-04-20	WRIT BRANCH (DIVISION BENCH)
/2026	31.03.2026	WP (C) - 9801/2026	D. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-04-20	
/2026	31.03.2026	WP (C) - 9805/2026	D. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-04-20	WRIT BRANCH (DIVISION BENCH)
/2026	31.03.2026	WP (C) -	D. K. MOHANTY	C.O.	COURT NO.	Order Dtd. 2026-04-20	WRIT

		9807/2026			1		BRANCI
/2026	31.03.2026	WP (C) - 9812/2026	D. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-04-20	
/2026	31.03.2026	WP (C) - 9820/2026	D. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-04-20	WRIT BRANCI
/2026	31.03.2026	ABLAPL- 1084/2026	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	BAIL-
/2026	31.03.2026	WP (C) - 18339/2024	PARSURAM DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) - 32751/2025	AKHAND	GENERAL		Order Dtd. 2026-03-12	
/2026	31.03.2026	CONTC- 5647/2025	PRAVASH CHANDRA MAHAPATRA	GENERAL		Order Dtd. 2026-03-13	
/2026	31.03.2026	WP (C) - 23322/2025	BIKASH RANJAN OJHA	GENERAL		Vakalatnama	WRIT BRANCI
/2026	31.03.2026	WP (C) - 34059/2025	PRAVASH CHANDRA MAHAPATRA	GENERAL		Order Dtd. 2026-03-12	
/2026	31.03.2026	CRLMC- 949/2026	NITIN PRADHAN	GENERAL		Order Dtd. 2026-03-26	CRIMI MISC
/2026	31.03.2026	ABLAPL- 556/2026	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2026-03-25	
/2026	31.03.2026	WP (C) - 35700/2025	PRATYASISH MOHANTY	GENERAL		Order Dtd. 2026-03-30	WRIT BRANCI
/2026	31.03.2026	WP (C) - 2078/2026	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2026-03-24	WRIT BRANCI
/2026	31.03.2026	WP (C) - 33360/2020	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCI
/2026	31.03.2026	WP (C) - 24295/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-17	WRIT BRANCI
/2026	31.03.2026	WP (C) - 8905/2026	PRADEEP CHANDRA DAS	GENERAL		Petition	WRIT BRANCI
/2026	31.03.2026	WP (C) - 7158/2026	DHANANJAYA RAM	GENERAL		Order Dtd. 2026-03-24	
/2026	31.03.2026	WP (C) - 2257/2026	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-03-26	
/2026	31.03.2026	WP (C) - 37200/2025	BISWANATH BEHERA	GENERAL		Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) - 6135/2026	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-03-31	WRIT BRANCI
/2026	31.03.2026	WP (C) - 9877/2026	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2026-03-31	

/2026	31.03.2026	WP (C) - 23322/2025	BIKASH RANJAN OJHA	GENERAL		Petition With Annexures	WRIT BRANCI
/2026	31.03.2026	BLAPL- 11077/2025	JEET SWARUP SAMAL	GENERAL		Judgement Dtd. 2026-03-23	
/2026	31.03.2026	ABLAPL- 1861/2026	SATYAPADA SHARMA	GENERAL		Order Dtd. 2026-03-30	BAIL-
/2026	31.03.2026	WP (C) - 39249/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-14	WRIT BRANCI
/2026	31.03.2026	WP (C) - 8549/2026	S.S.PASAYAT	GENERAL		Order Dtd. 2026-03-23	WRIT BRANCI
/2026	31.03.2026	WP (C) - 5788/2026	S K MOHANTY	GENERAL		Order Dtd. 2026-03-10	
/2026	31.03.2026	WP (C) - 34634/2025	N.PANDA	GENERAL		Order Dtd. 2026-03-20	
/2026	31.03.2026	ABLAPL- 12277/2025	P S DAS	GENERAL		Order Dtd. 2025-11-06	
/2026	31.03.2026	CONTC- 410/2026	B.K.SWAIN	GENERAL		Order Dtd. 2026-03-26	
/2026	31.03.2026	WP (C) - 7784/2026	A.K.JENA	GENERAL		Order Dtd. 2026-03-26	
/2026	31.03.2026	CRLMP- 29/2026	S.DHIR	GENERAL		Order Dtd. 2026-03-26	
/2026	31.03.2026	WP (C) - 7158/2026	T.BAG	GENERAL		Order Dtd. 2026-03-24	
/2026	31.03.2026	WP (C) - 42462/2023	R.K.BARIK	GENERAL		Order Dtd. 2024-08-21	WRIT BRANCI
/2026	31.03.2026	CMP- 1095/2025	M.R.BARIK	GENERAL		Order Dtd. 2026-03-25	
/2026	31.03.2026	OJC- 10684/1997	R.K.BARIK	GENERAL		PetitionAnnexure,Misc.case,Entire Order,	
/2026	31.03.2026	CRLMC- 919/2026	R.K.BARIK	GENERAL		Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) - 7012/2026	T.BAG	GENERAL		Order Dtd. 2026-03-30	WRIT BRANCI
/2026	31.03.2026	CRLREV- 91/2025	S.DAS	GENERAL		Order Dtd. 2025-10-08	
/2026	31.03.2026	WP (C) -	MANOJ KUMAR	GENERAL		Order Dtd. 2026-03-30	

		37200/2025	PANI				
/2026	31.03.2026	CRLMC- 920/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-03-30	
/2026	31.03.2026	WP (C) - 7451/2026	G.R.PATRA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCI
/2026	31.03.2026	WP (C) - 7450/2026	G.R.PATRA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCI
/2026	31.03.2026	WP (C) - 31896/2025	P.K.JENA	GENERAL		Order Dtd. 2026-03-30	
/2026	31.03.2026	OJC- 3464/2000	G.R.PATRA	GENERAL		Order Dtd. 2003-11-28	
/2026	31.03.2026	CMP- 510/2026	P.K.JENA	GENERAL		Order Dtd. 2026-03-25	
/2026	31.03.2026	WP (C) - 15350/2019	P.K.BEHERA	GENERAL		Order Dtd. 9999-12- 31Petition,Annexure,	WRIT BRANCI
/2026	31.03.2026	CRLREV- 839/2025	D SAMAL	GENERAL		Order Dtd. 2026-03-23	
/2026	31.03.2026	WP (C) - 27654/2025	DILLIP SAMAL	GENERAL		Order Dtd. 2026-03-30	
/2026	31.03.2026	OJC- 7096/1999	DILLIP SAMAL	GENERAL		Counter	WRIT BRANCI
/2026	31.03.2026	WP (C) - 6439/2026	GAGAN BIHARI SINGH	GENERAL		Order Dtd. 2026-03-24	WRIT BRANCI
/2026	31.03.2026	ARBA- 35/2019	PC DAS 2	GENERAL		Order Dtd. 2026-03-13	M.J.C
/2026	31.03.2026	ARBA- 37/2019	PC DAS 2	GENERAL		Order Dtd. 2026-03-13	M.J.C
/2026	31.03.2026	ABLAPL- 1640/2026	ABINASH SUNDARAY	GENERAL		Order Dtd. 2026-03-30	BAIL-
/2026	31.03.2026	WP (C) - 18373/2012	JP KAR	GENERAL		Order Dtd. 2015-03-12	
/2026	31.03.2026	ABLAPL- 1681/2026	PK PAL	GENERAL		Order Dtd. 2026-03-24	
/2026	31.03.2026	ABLAPL- 1785/2026	PK PAL	GENERAL		Order Dtd. 2026-03-25	
/2026	31.03.2026	WP (C) - 7497/2026	SK BEHERA	GENERAL		Order Dtd. 2026-03-31	WRIT BRANCI
/2026	31.03.2026	CONTC-	SK PARIDA	GENERAL		Order Dtd. 2026-03-30	

		1046/2026					
/2026	31.03.2026	WP (C) - 28347/2022	HK MOHANTA	GENERAL		Order Dtd. 2023-03-03	WRIT BRANCH (DIVISION BENCH)
/2026	31.03.2026	WPC (OAC) - 4480/2014	HK MOHANTA	GENERAL		Order Dtd. 2022-05-09	OA Br
/2026	31.03.2026	WP (C) - 9438/2026	S BISWAL	GENERAL		Order Dtd. 2026-03-26	
/2026	31.03.2026	CRLREV-655/2025	MANNTU BISWAL	GENERAL		Order Dtd. 2026-03-16	
/2026	31.03.2026	FAO-122/2026	PK MOHANTY	GENERAL		Order Dtd. 2026-03-25	
/2026	31.03.2026	FAO-122/2026	PK MOHANTY	GENERAL		Order Dtd. 2026-03-25	
/2026	31.03.2026	FAO-509/2014	PK MOHANTY	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.
/2026	31.03.2026	FAO-509/2014	PK MOHANTY	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.
/2026	31.03.2026	CRLMC-5190/2023	SK BEHERA	GENERAL		Order Dtd. 2026-02-20	CRIMINAL MISC
/2026	31.03.2026	WP (C) - 3253/2026	RK SARANGI	GENERAL		Order Dtd. 2026-03-30	WRIT BRANCH
/2026	31.03.2026	ABLAPL-15059/2025	RK SARANGI	GENERAL		Order Dtd. 2026-03-30	BAIL-
/2026	31.03.2026	WP (C) - 8811/2026	Y DAS	GENERAL		Order Dtd. 2026-03-23	WRIT BRANCH
/2026	31.03.2026	ABLAPL-2418/2018	M NAIK	GENERAL		Order Dtd. 2026-03-25	
/2026	31.03.2026	WP (C) - 858/2026	BADRINARAYAN PANDA	GENERAL		Order Dtd. 2026-02-02	
/2026	31.03.2026	CMP-525/2026	M PANDA	GENERAL		Order Dtd. 2026-03-25	
/2026	31.03.2026	CRLREV-26/2025	A SAHU	GENERAL		Order Dtd. 2026-01-28	CRIMINAL REVISION
/2026	31.03.2026	WP (C) - 19010/2010	MK NAYAK	GENERAL		Order Dtd. 2026-03-31	WRIT BRANCH
/2026	31.03.2026	CRLREV-1069/2025	AK JATI	GENERAL		Order Dtd. 2026-03-30	
/2026	31.03.2026	CMP-1481/2024	DK JENA	GENERAL		Order Dtd. 2026-03-24	
/2026	31.03.2026	CRLREV-	DK JENA	GENERAL		Order Dtd. 2026-03-30	CRIMINAL

		68/2024					REVIS
/2026	31.03.2026	WP (C) - 24461/2025	PK MISHRA	GENERAL		Order Dtd. 2026-03-31	
/2026	31.03.2026	OJC- 8957/2000	LK NAYAK	GENERAL		Order Dtd. 2022-09-05	WRIT BRANC
/2026	31.03.2026	WP (C) - 7772/2025	A SAHOO	GENERAL		Order Dtd. 2026-03-31	WRIT BRANC
/2026	31.03.2026	WP (C) - 7698/2025	A SAHOO	GENERAL		Order Dtd. 2026-03-31	WRIT BRANC (DIVI BENCH
/2026	31.03.2026	WP (C) - 7696/2025	A SAHOO	GENERAL		Order Dtd. 2026-03-31	
/2026	31.03.2026	WP (C) - 6576/2026	GC JENA	GENERAL		Order Dtd. 2026-03-26	
/2026	31.03.2026	WP (C) - 9676/2026	S DASH	GENERAL		Order Dtd. 2026-03-31	WRIT BRANC
/2026	31.03.2026	WP (C) - 7690/2025	A SAHOO	GENERAL		Order Dtd. 2026-03-31	
/2026	31.03.2026	WP (C) - 7693/2025	A SAHOO	GENERAL		Order Dtd. 2026-03-31	WRIT BRANC
/2026	31.03.2026	WP (C) - 7694/2025	A SAHOO	GENERAL		Order Dtd. 2026-03-31	WRIT BRANC
/2026	31.03.2026	WP (C) - 7977/2025	A SAHOO	GENERAL		Order Dtd. 2026-03-31	WRIT BRANC
/2026	31.03.2026	ABLAPL- 8007/2024	MR PARDHI	GENERAL		Order Dtd. 2024-11-11	
/2026	31.03.2026	ABLAPL- 8005/2024	MR PADHI	GENERAL		Order Dtd. 2024-11-11	
/2026	31.03.2026	WP (C) - 9190/2026	SATYAJIT SAMAL	GENERAL		Order Dtd. 2026-03-25	WRIT BRANC (DIVI BENCH
/2026	31.03.2026	WP (C) - 9205/2026	SATYAJIT SAMAL	GENERAL		Order Dtd. 2026-03-25	WRIT BRANC
/2026	31.03.2026	WP (C) - 9189/2026	SATYAJIT SAMAL	GENERAL		Order Dtd. 2026-03-25	WRIT BRANC
/2026	31.03.2026	WP (C) - 9196/2026	SATYAJIT SAMAL	GENERAL		Order Dtd. 2026-03-26	WRIT BRANC
/2026	31.03.2026	WA- 815/2025	M R ROUSTRAY	GENERAL		Order Dtd. 2026-03-26	

/2026	31.03.2026	CRLMC-3064/2024	S.DAS	GENERAL		PetitionAnnexure,	
/2026	31.03.2026	CONTC-4513/2025	C. R. DASH	GENERAL		Order Dtd. 2026-03-19	
/2026	31.03.2026	BLAPL-1182/2026	B.N.SATAPATHY	GENERAL			
/2026	31.03.2026	OJC-15123/1996	M.R.SAHOO	GENERAL		Order Dtd. 1997-03-31	
/2026	31.03.2026	CRLMP-373/2026	BIBHUDUTTA SURYAVANSHI	GENERAL		Order Dtd. 2026-03-25	
/2026	31.03.2026	WP (C) - 7698/2026	S.BISWAL	GENERAL		Order Dtd. 2026-03-31	WRIT BRANCI
/2026	31.03.2026	WP (C) - 7690/2025	S.BISWAL	GENERAL		Order Dtd. 2026-03-31	
/2026	31.03.2026	WP (C) - 7693/2025	S.BISWAL	GENERAL		Order Dtd. 2026-03-31	WRIT BRANCI
/2026	31.03.2026	WP (C) - 7694/2025	S.BISWAL	GENERAL		Order Dtd. 2026-03-31	WRIT BRANCI
/2026	31.03.2026	WP (C) - 5273/2016	DR.SIDDHARTHA KU.SAHU	GENERAL			WRIT BRANCI
/2026	31.03.2026	CRLREV-98/2026	J.P.KAR	GENERAL		Order Dtd. 2026-03-31	
/2026	31.03.2026	WP (C) - 27349/2022	S.MOHARANA	GENERAL		Order Dtd. 2026-01-28	WRIT BRANCI
/2026	31.03.2026	WP (C) - 7696/2025	S.BISWAL	GENERAL		Order Dtd. 2026-03-31	
/2026	31.03.2026	WP (C) - 7772/2025	S.BISWAL	GENERAL		Order Dtd. 2026-03-31	WRIT BRANCI
/2026	31.03.2026	WP (C) - 7977/2026	S.BISWAL	GENERAL		Order Dtd. 2026-03-16	WRIT BRANCI
/2026	31.03.2026	ABLAPL-1844/2026	H.K.PATRA	GENERAL		Order Dtd. 2026-03-30	BAIL-
/2026	31.03.2026	ABLAPL-1838/2026	H.K.PATRA	GENERAL		Order Dtd. 2026-03-30	
/2026	31.03.2026	CRLMP-297/2026	P.K.JENA	GENERAL		Order Dtd. 2026-03-31	
/2026	31.03.2026	WP (C) - 21200/2025	H.JENA	GENERAL		Order Dtd. 2026-03-31	WRIT BRANCI

/2026	31.03.2026	WP (C) - 37221/2025	P.K.SWAIN	GENERAL		Order Dtd. 2026-03-30	WRIT BRANCI
/2026	31.03.2026	ABLAPL- 1828/2026	A.S.PAUL	GENERAL		Order Dtd. 2026-03-30	BAIL-
/2026	31.03.2026	WP (C) - 23577/2022	C.ACHARYA	GENERAL		Order Dtd. 2023-01-04	WRIT BRANCI
/2026	31.03.2026	WP (C) - 6679/2026	N.R.PANDA	GENERAL		Order Dtd. 2026-03-30	WRIT BRANCI
/2026	31.03.2026	CRLMC- 2140/2024	P.K.MOHANTY	GENERAL		Order Dtd. 2024-11-04	

N I C (Software Team)